WORKING OF DEMOCRATIC SYSTEMS IN AIMER, DELHI AND COORG

405. Shri M. L. Dwivedi: (a) Will the Minister of Home Affairs be pleased to state whether Government propose to lay on the Table of the House reports of the working of the democratic systems in Ajmer, Delhi and Coorg and statements containing the nature and details of progress which has been achieved as a result of the introduction of the democratic set-up in these States?

(b) What are the various amounts of expenditure State-wise which these set-ups have cost us over and above the expenditure during the former Central regimes?

The Deputy Minister of Home Affairs (Shri Datar): (a) Copies of the reports are laid on the Table of the House. [See Appendix IV, annexure No. 29.]

(b) The additional expenditure incurred due to the implementation of the Government of Part C States Act during the year 1952-53 is.

Delhi	Rs. 9,29,926/-
Ajmer	Rs. 7,98,000/-
Coorg	Rs. 1,66,000/-

SURVEY OF WORKING OF LEGISLATURES

406. Shri M. L. Dwivedi: (a) Will the Minister of States be pleased to state whether Government propose to lay on the Table of the House a brief survey of the working of the Legis-latures and Ministries in Vindhya Pradesh, Himachal Pradesh and Bhopal giving their achievements, progress made their constitutional working, the conventions and practices developed in each State in legislation-making?

(b) What are the various amounts of expenditure State-wise which these set-ups have cost us over and above the expenditure, both recurring and non-recurring during the former Central regimes?

The Minister of Home Affairs and States (Dr. Katjn): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible

AGE LIMIT

407. Sardar Hukam Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the concession of relaxation of age limit for Government service accorded to displaced persons and retrenched Central Government employees has been extended beyond 31st December, 1952; and

(b) if so, upto what date?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The concession has been extended upto the end of December 1953. There will be a further extension upto December 1954 also, but it will be restricted to Displaced Persons who came out to India after the end of December 1950.

EAST BENGAL DISPLACED PERSONS

408. Shri B. K. Das: (a) Will the Minister of **Rehabilitation** be pleased to state what is the total amount spent so far for the East Bengal displaced persons of the 1952 influx?

(b) What are the items of such expenditure?

The Deputy Minister of Rehabilita-tion (Shri J. K. Bhonsle); (a) and (b). Separate accounts of expenditure on relief and rehabilitation of dis-placed persons are not kept for dif-ferent batches coming at different intervals

SPECIFIC REMEDIES FOR DISEASES

409. Shri V. P. Nayar: Will the Minister of Natural Resources and Scientific Research be pleased to state whether any specific effective reme-dies have been found out as a result of researches in the Central Drug Research Institute, Lucknow, for any of the following diseases:---

(1) Malaria, (2) Tuberculosis, (3) (1) Malaria, (2) Tuberculosis, (3) Leprosy (4) Leucoderma (5) Cancer (6) Tropical Eosinoph.'ia (7) Elephanother Streptococeal and Stephayloco-ceal infections and (10) Meningitis?

The Minister of Education and Na-tural Resources and Scientific Re-search (Maulana Azad): Intensive research work is being conducted at the Institute to discover remedies for the following diaeases.

- (1) Malaria.
- (2) Tuberculosis.
- (3) Leprosy.
- (4) Leukoderma.
- (5) Tropical Eosinophilia,

(6) Streptococeal and Stephylococeal infections.